

**COURT OF THE  
DISTRICT & SESSIONS JUDGE,**

..... TRIPURA : .....

No. ....

August ....., 201..

**Sub:** Monthly reports regarding disposal of cases in respect of offences relating to women, juveniles and under the Prevention of Corruption Act, 1988—*re.*

**Ref:** No. F.40 (25)(j)-HCT/STT-M/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED REPORTS FOR THE MONTH OF ....., 201...**

<b>Name of the District</b>	<b>Nature of cases</b>	<b>Cases pending at the beginning of the month</b>	<b>Cases instituted during the month</b>	<b>Cases disposed of during the month</b>	<b>Cases pending at the end of the month</b>
	Cases in respect of offences relating to <b>women</b>				
	Cases in respect of offences relating to juveniles <b>(in Courts/ JJ Boards)</b>				
	Cases under the <b>Prevention of Corruption Act, 1988</b>				